



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.05.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 04.05.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 2364 of 2026 in Comp. App. (AT) (Ins) No. 322 of 2025 (With Defects)	Greater Noida Industrial Development Authority Through Its Manager (Institution) Vs. Pawan Kumar Goyal Resolution Professional for Swati Health and Education Services Pvt. Ltd. & Anr.	04.05.2026	06.05.2026
2.	Comp. App. (AT) (Ins) No. 1015 of 2025 & I.A. No. 5385 of 2025 (With Defects) Part Heard	Kavish Gupta, Suspended Director of KKSPUN India Ltd. Vs. Yes Bank Ltd. & Anr. With	04.05.2026	19.05.2026
3.	Comp. App. (AT) (Ins) No. 812 of 2025 & I.A. No. 3871, 3882 of 2025 Part Heard	KKSPUN India Ltd. Vs. State Bank of India With	04.05.2026	19.05.2026
4.	Comp. App. (AT) (Ins) No. 813 of 2025 & I.A. No. 3870 of 2025 Part Heard	KKSPUN India Ltd. Vs. State Bank of India With	04.05.2026	19.05.2026

5.	Comp. App. (AT) (Ins) No. 815 of 2025 & I.A. No. 3869 of 2025 Part Heard	KKSPUN India Ltd. Vs. Yes Bank Ltd. With	04.05.2026	19.05.2026
6.	Comp. App. (AT) (Ins) No. 816 of 2025 & I.A. No. 3868, 3872 of 2025 Part Heard	KKSPUN India Ltd. Vs. Yes Bank Ltd.	04.05.2026	19.05.2026
7.	Comp. App. (AT) (Ins) No. 1782 of 2025	Loon Land Development Ltd. Vs. Gaurav Katiyar, RP of Revital Reality Pvt. Ltd. With	04.05.2026	15.05.2026
8.	Comp. App. (AT) (Ins) No. 01 of 2026	Loon Land Development Ltd. Vs. Gaurav Katiyar, RP of Revital Reality Pvt. Ltd.	04.05.2026	15.05.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar